

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 02 (Mis.) /  
II-14-1/2022

Bilaspur, dated 14 January, 2022

Hon'ble High Court of Chhattisgarh has been pleased to partially modify the Registry order no. 01(Mis.)/II-14-1/2022 dated 08.01.2022 under serial no. 04 so far it relates to the High Court of Chhattisgarh, to the effect that instead of 2/3<sup>rd</sup>, 1/3<sup>rd</sup> of the staff below the rank of Section Officer shall be present in the office on working days on rotation basis and so far as the Subordinate Courts are concerned, serial no. 04 is modified providing that only 1/3<sup>rd</sup> staff belonging to Class-III & Class-IV cadre shall be present in the office on working days on rotation basis.

The above modification will come into operation w.e.f. 17.01.2022.

By order of Hon'ble the High Court

  
 (Santosh Kumar Tiwari)  
 I/c. Registrar General

Endt. No. 351 /  
II-14-1/2022

Bilaspur, dated 14 January, 2022

**Copy forwarded to: -**

1. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. Secretary General, Supreme Court of India, New Delhi,
16. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
19. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
20. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information with a request to upload the same in the website,
21. Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
22. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
23. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker), for information and for onwards communication to concerned District Bar Association.
24. Principal Judge/ I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur.
25. Judge, Family Court, Baloda-Bazar/Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja/Balod/ Kondagaon/Bemetara/Jashpur.
26. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, Nawa Raipur-492101.
27. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja/Koriya (Baikunthpur).
28. Member Judge, Industrial Court, Nagar Ghadi Chowk, Raipur.

29. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Raipur No. 01/ Raipur No. 02/ Rajnandgaon/ Ambikapur.
  30. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur
  31. Advocate General, High Court of Chhattisgarh, Bilaspur
  32. The President/Secretary, District Bar Association, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker).
  33. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
  34. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
  35. Assistant Solicitor General of India, High Court Campus, Bilaspur.
  36. All Registrars(M), High Court of Chhattisgarh, Bilaspur,
  37. All Joint Registrars(M), High Court of Chhattisgarh, Bilaspur,
  38. All Additional Registrars (M) / Budget Officer, High Court of Chhattisgarh, Bilaspur,
  39. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
  40. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
  41. All Assistant Registrars/Librarian/Section Officers/Private Secretaries/ Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
  42. President, Chhattisgarh High Court Officers/Employees Union, Bilaspur,
- for information/necessary action.**

  
(Santosh Kumar Tiwari)  
14.1.22  
I/c. Registrar General